Soon after FSSAI’s advisory to the commissioners of food safety across states to encourage food businesses not to include toys inside food packages, a kid in Maharashtra’s Nagpur City fell ill after ingesting a toy that was inside a food package as a gift.

The report of the kid falling ill due to ingestion of a toy prompted the FDA Maharashtra to swing into action, asking the FBO (food business operator) to stop manufacturing of the product until further order.

The incident was reported in Wardha. The food product was identified as Rock and Roll -Taggy Corn Rings, manufactured by Sunder Food Products Pvt Ltd. Food safety authorities in Nagpur ordered the FBO to recall the product with immediate effect and stop production of product in question until further order.

Nagpur joint commissioner (food) Shashikant Kekre said, “In Wardha, a child became unwell after consuming a plastic toy received as a free gift in pack of fryums. So, our FDA has ordered city-based Sunder Food products Pvt Ltd to stop the production of Taggy Corn Rings, as we have found it to be unsafe for consumption.”

He added that the Food Safety Authority has recently banned the use of play items or toys in chips, biscuits and other such food products. “If any company adds the play items in it, we will take strict action against them,” he said.

Meanwhile, the incident has alarmed the food safety departments across as recently the Food Safety Standards Authority of India -FSSAI has issued an advisory to states food safety departments to devise means to discourage the FBOs from putting toys inside food packages and stop the chances of ingestion by kids.

Gujarat FDA Commissioner HG Khosia said that the advisory from FSSAI are taken seriously and duly shared with all the stakeholders.

“We have made whatsapp groups wherein every new information vis-a-vis food safety is updated to all the concerned personnel. We also make programmes to aware the FBOs about the same,” he said.